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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2010 (Amendment of the schedule) .

SHRI P.T. THOMAS (IDUKKI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950. "

The motion was adopted.

SHRI P.T. THOMAS: I introduce the Bill.

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